

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1118
ANSWERED ON:02.03.2000
CONTRACT FOR TRANSPORTATION OF NEW ARMY VEHICLES
JAYASHREE BANERJEE

Will the Minister of DEFENCE be pleased to state:

- (a) whether contract is awarded for transportation of new army vehicles;
- (b) if so, the amount of contract spent during the last three years;
- (c) whether the Army has shortage of drivers which result in awarding contracts of transportation; and
- (d) if so, the details thereof and steps taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (d): The Army vehicles are being procured from the three sources viz. Ordnance Factory Board (OFB), Bharat Earth Movers Ltd. (BEML) and Trade (Private Sector). Vehicles from all the sources are required to be transported to the consignee depots by the suppliers.

Vehicles from private vendors are transported under their own arrangements as per the terms & conditions of the contracts to the consignee depots.

The vehicles from BEML are transported to the consignee depots on Military Credit Note (MCN) by Rail. In case of OFB, majority of the vehicles are transported by Rail on Military Credit Note, while some vehicles are also transported by road under arrangements of the OFB.

In view of above, Army drivers are not utilised for the purpose.